

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4702  
ANSWERED ON:25.08.2010  
CLASSIFICATION OF POLLUTED CITIES  
Singh Shri Jitender

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has recently re-classified cities in the country according the pollution load;
- (b) if so, the details thereof;
- (c) whether the Government has given some incentives to the State Governments which have set new standards in controlling pollution; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b) No, Sir. The Central Pollution Control Board (CPCB) through Indian Institute of Technology, Delhi and 15 other reputed institutions has identified critically and severely polluted industrial clusters in the country. This has been done based on the pollution loads emanating from these clusters. The polluted industrial clusters have been identified based on the criteria developed as "Comprehensive Environmental Pollution Index (CEPI)". Forty three industrial clusters with CEPI score more than 70 have been identified as critically polluted. Forty five industrial clusters with CEPI scores between 60- 70 have been identified as severally polluted. Details have been given in Annexure.

(c) & (d) The Ministry of Environment and Forests (MoEF) has not provided any specific incentives to the State Governments which have set new standards in controlling pollution, However, MoEF provides financial support to the State Pollution Control Boards for strengthening of Laboratories whereas CPCB provides financial support for setting up of continuous air quality monitoring stations for assessing ambient air quality on cost sharing basis.